

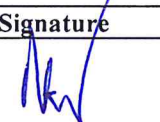

**8 NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 267/9/HDB/2017
NAME OF THE COMPANY	Sri Ramanjaneya Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	Sri Ramanjaneya Ispat Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. KUMAR	practising Company Secretary	nkumar_02@yahoo.co.in 9840140521	
D. Narendar Naik	Advocate	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. N. Kumar, learned PCS and Mr. D. Narendar Naik, learned Counsel for the Petitioner. None appeared for the Respondent.

The learned Consul for the petitioner wanted to withdraw the case and file a fresh application after complying the procedure according to law.

The petition is disposed off as withdrawn and the counsel is allowed to make an endorsement to this effect on the CP.



MEMBER (Tech)



MEMBER (Judl)